NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.74/(MAH)/2014 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.11.2016

NAME OF THE PARTIES: Shri Vikram Naharwar

V/s. M/s. Amsar Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. M. S. BHARD WAS Advocated Communication

San'v. P. Kerma & Pelitarian

2. Anushala Davae Advocated for Abbay Itagi i/b paspondut

M. V. Kini & (D.

Ash Mis --

ORDER

C.P. No. 74/397-398/CLB/MB/2014

Ld. Counsel for both sides are present.

At the request of both the parties, list this matter for hearing on 25th January, 2017.

sd/-

B.S.V. PRAKASHKUMAR Member (Judicial)

sd/-V. NALLASENAPAŤHÝ Member (Technical)

Dated: 23.11.2016